

(C)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK

Mr. P. K. Padhi

O.A./T.A./R.A. No. 317 1995

Babu Sethi Applicant(s)

..... Versus
Union of India & others Respondent(s)

Sr. No	Date	Orders	Office note as to action (if any) taken on order
1.22.6.95		<p style="text-align: center;">REGISTER</p> <p style="text-align: center;">G.</p> <p style="text-align: center;">Registrar</p> <p>Heard Mr. P. K. Padhi learned counsel for the applicant. It was mentioned that the applicant has submitted 2 representations to Respondent No. 3 vide Annexures 3 and 4 to the application. According to the applicant, he has not received any reply. It is directed that a suitable detailed reply may be given to the applicant within three weeks from today. Thus, the O.A. is accordingly disposed of. Send a copy of this order alongwith Original Application to Respondent No. 3. Mr. Ashok Mishra who was present in court was also heard.</p> <p style="text-align: right;">Member (Adm.)</p>	<p>Dr. O.A. of 21/6/95 is filed.</p> <p style="text-align: right;">By 21.06.95</p> <p>In this application No. 317, the applicant has alleged that he has not been supplied with the name list of the departmental exam.</p> <p style="text-align: right;">By 21.06.95</p> <p style="text-align: right;">For Registration Bench 21.06.95 G.</p> <p style="text-align: right;">Registration Bench 21.06.95 G.</p> <p style="text-align: right;">For Admision Bench 21.06.95 G.</p>